

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-105**

Appeal No. - 234/252/ND/2020

**IN THE MATTER OF:**

Serve Facility Management Pvt Ltd

...Applicant

**Vs**

RoC

...Respondent

**SECTION**

U/s 252

Order delivered on 19.03.2020

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant

: Adv. Nikhil, Mr. Sachin CS

For the Respondent

:

**ORDER**

Matter has been adjourned to 01.04.2020.

Sd/-

(K.K. VOHRA)  
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)